

(a) the number of Employees' State Insurance (ESI) hospitals and dispensaries functioning at present in Himachal Pradesh;

(b) the details of funds spent on these hospitals and dispensaries during each of the last three years; and

(c) the number of labourers/workers benefited from these hospitals and dispensaries in Himachal Pradesh during the said period alongwith the facilities provided to them?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): (a) There is one ESI hospital at Parwanoo in Himachal Pradesh. The second hospital at Baddi is under construction. There are 10 dispensaries in Himachal Pradesh.

(b) Details of expenditure on medical care in the State of Himachal Pradesh during the last three years is as under:

2006-2007	=	Rs.230.67 lakhs
2007-2008	=	Rs.244.21 lakhs
2008-2009	=	Rs.773.65 lakhs

(c) The number of labourers/workers family units benefitted from hospitals and dispensaries is as under:

2006-2007	=	68,480
2007-2008	=	1,05,650
2008-2009	=	1,41,200

The labourers/workers are provided primary and secondary care services through these Hospitals/Dispensaries. Tertiary care services are provided through tie-up/network Hospitals.

#### **Law to prevent child labour**

†704. DR. PRABHA THAKUR: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the present law to prevent child labour in various States of the country, is adequate and effective;

(b) if so, the State-wise details of number of child labourers decreased due to such laws during the last three years;

(c) the arrangements made by State Governments for the welfare of these child labourers to improve the quality of their life, after being freed from the labour; and

(d) the names of various States along with the number of child labourers freed them from during the last one year and the details of arrangements made by State Governments for their welfare?

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†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): (a) Yes, Sir. The present law, the Child Labour (Prohibition and Regulation) Act, 1986 is effective and adequate to prevent child labour.

(b) As per 2001 census, the total number of child labour in the country was 1.26 crore. As a result of various welfare measures taken by the Union Government and the State Governments coupled with stricter enforcement of the provisions of the Act, the National Sample Survey Organisation (NSSO) has estimated the child labour in the Country at 0.89 crore during 2004-05. However, the next Census figure of working children will be available after the 2011 census.

(c) and (d) Various State Governments are implementing the National Child Labour Project (NCLP), a central sector scheme, for the children withdrawn from hazardous work. During the last one year more than 40,000 child labourers have been rescued. As per information available from States/Union territories, the freed children are rehabilitated through various measures such as bridge education under NCLP, repatriation to parents, employment opportunities to families of child labour under various welfare schemes of Government.

#### **Schemes for removal of unemployment**

†705. SHRI RAGHUNANDAN SHARMA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the number of unemployed throughout the country;

(b) whether Government is introducing new schemes to remove unemployment, the number of people to be benefited with these schemes, and what would be the position of Madhya Pradesh in this regard; and

(c) the target set for completion of these schemes?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): (a) Reliable estimates of employment and unemployment are obtained through quinquennial labour force surveys conducted by National Sample Survey Organization. The last such survey was conducted during 2004-05. As per the most recent quinquennial round of survey on employment and unemployment, unemployment was estimated at 10.84 million on usual status basis in 2004-05.

(b) and (c) Government have already been implementing various schemes to address the issue of unemployment such as the Mahatma Gandhi National Rural Employment Guarantee Scheme (MNRGS), Swarna Jayanti Gram Swarozgar Yojana (SGSY), Swarna Jayanti Shahari Rozgar Yojana (SJSRY) Prime Minister's Employment Generation Programme (PMEGP). Therefore, no new scheme is proposed at present.

#### **Unemployment in the country**

706. SHRIMATI KANIMOZHI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

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†Original notice of the question was received in Hindi.